

Annexure-3														
Name of the corporate debtor: INFRA DREDGE SERVICES PRIVATE LIMITED						Date of commencement of CIRP: 19/12/2023				List of creditors as on: 14/02/2024				
List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank Of India	02-01-2024	2,78,16,93,898	2,78,16,93,898	Secured	100%	100%	No	62.01	NA	NA	NA	NA	NA
1	Edelweiss Asset Reconstruction Company Limited	29-01-2024	1,70,38,65,544	1,70,38,65,544	Secured	100%	100%	No	37.99	NA	NA	NA	NA	Provisonally Admitted
<b>Total</b>			4,48,55,59,442	4,48,55,59,442					100.00					